

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -2012**  
ANSWERED ON – 20/12/2023

**CORPUS FUND FOR MAINTENANCE OF NATIONAL HIGHWAYS**

**2012. # DR. KALPANA SAINI:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any provision to compensate NHAI (National Highways Authority of India) for damage caused to National Highways owing to vehicular accidents like insurance claims to accident affected individuals in the case of human life/vehicular damage;
- (b) if so, the details thereof and if not, whether Government proposes to implement mandatory provisions in the vehicle insurance sector to create a Corpus Fund for ensuring the maintenance of damaged National Highways owing to accidents; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) At present there is no provision to compensate NHAI (National Highways Authority of India) for damage caused to National Highways owing to vehicular accidents like insurance claims to accident affected individuals in the case of human life/vehicular damage.

(b) and (c) No sir.

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